

CENTRAL ADMINISTRATIVE TRIBUNAL

JAIPUR BENCH, JAIPUR

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**ORDERS OF THE BENCH**

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**Date of Order: 10.2.2016**

**OA No.76/2012**

Mr. S.S.Shekhwat, Proxy Counsel for the applicant.

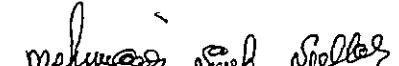
Mr. Amod Kasliwal, Counsel for respondents No.2 & 3.

At the very outset the Ld. Counsel for the applicant intends to withdraw the OA as having become infructuous.

In view of the matter the instant OA is dismissed as withdrawn as such, as prayed for.

  
(MS. MEENAKSHI HOOJA)

MEMBER(A)

  
(JUSTICE M.S.SULLAR)

MEMBER(J)

Adm/